

12.00 NOON**PAPERS LAID ON THE TABLE**

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...
Shrimati Maneka Sanjay Gandhi.

I. Notifications of the Ministry of Women and Child Development**II. Report, Accounts and Performance Reviews (2011-12) of NCPCR, New Delhi and related papers**

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Women and Child Development, under sub-section (3) of Section 35 of Commissions for Protection of Child Rights Act, 2005:—
 - (1) G.S.R. 207 (E), dated the 24th March, 2014, publishing the National Commission for Protection of Child Rights (Amendment) Rules, 2014.
 - (2) G.S.R. 315 (E), dated the 6th May, 2014, publishing the National Commission for Protection of Child Rights (Second Amendment) Rules, 2014. [Placed in Library. For (1) and (2) *See* No. L.T. 137/16/14]
 - II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commissions for Protection of Child Rights Act, 2005:
 - (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts. [Placed in Library. *See* No. L.T. 39/16/14]
 - (b) Performance Review of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2011-12.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 39/16/14]
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